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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 441/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Murtaza Samun Merchant  
V/s.  
Cogent Enterprises Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.


S. No.	NAME	DESIGNATION	SIGNATURE
1	Ad. M. D. Leel	MLS Udaipur	M. D. Leel 8/11/2017

**ORDER**

TCP No.441/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 15.11.2017.

  
**V. NALLASENAPATHY**  
Member (Technical)

  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

ORDER

TCP No.377/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 30.11.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)